

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 3023
TO BE ANSWERED ON MARCH 16, 2016

METRO FARE

NO. 3023 DR. KIRIT SOMAIYA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Reliance has proposed stiff fare hike for Ghatkopar-Versova Mumbai Metro;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to amend the Metro Act; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a)& (b): Mumbai Metropolitan Region Development Authority (MMRDA) has informed that the Fare Fixation Committee (FFC) has recommended a fare of Rs.10 to 110 for travelling on Versova-Andheri-Ghatkopar (VAG) corridor. The recommendation of the FFC has been challenged by MMRDA in the Hon'ble High Court of Bombay. The Hon'ble High Court of Bombay has granted an interim stay for

increase of fare. Matter is currently sub-judice. At present, the concessionaire, Mumbai Metro One Pvt. Ltd. (MMOPL) is charging a fare of Rs.10, 20, 30 and 40/- for commuting between various stations. MMRDA has also informed that MMOPL has proposed a fare of Rs. 10, 20, 25, 35 and 45/-.

(c): No, Madam.

(d): Does not arise.

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